

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA

UNSTARRED QUESTION NO.1454  
TO BE ANSWERED ON 03.05.2016

**Teachers for Mentally Retarded Students**

1454. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of training centres functioning in the country for providing training to teachers for the mentally retarded students, State/UT-wise;
- (b) whether the Government has signed any agreement with national and international organisations in this area;
- (c) if so, the details thereof;
- (d) whether any funds has been allocated/released by the Government to these centres during each of the last two years and the current year; and
- (e) if so, the details thereof, State-wise including Rajasthan?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
(SHRI KRISHANPAL GURJAR)

(a) There are 180 training institutions approved by Rehabilitation Council of India (RCI), a statutory body under this Department in the country for providing training to teachers for the mentally retarded. The details of training centres State/UT-wise are at **Annexure-I**.

(b) to (c) Rehabilitation Council of India, has signed an MoU with the National Council for Teacher Education (NCTE). An MoU has been signed with NCTE on 08.04.2015 for a period of five years with the following aims and objectives:

1. Revision of minimum standards for offering teacher education preparation programmes with disability specific specialization in view of NCTE Regulations, 2014 and RCI norms and Regulations as many be applicable.
2. Developing/Revision course curriculum on special education/ inclusive education for (i) ensuring inclusion in general teacher education programmes; (ii) preparing special educators to support inclusive education practices and (iii) serve children who may need special schools. To achieve this, both will have members as representative of NCTE and RCI in curriculum development exercises.

3. Offering Continuing Rehabilitation Education (CRE) and Continuing Professional Development Programmes for special education and general education teachers.

4. Undertaking research studies for the promotion of inclusive education following Universal Design for Learning where applicable

(d) to (e) Under Deendayal Disabled Rehabilitation Scheme (DDRS), grant-in-aid is provided to Non-Governmental Organization (NGOs) for running of various projects for welfare of Persons with Disabilities including Diploma courses in Special Education/Manpower Development Projects for benefit of mentally challenged children. The grants-in-aid released to Special Education Centres under DDRS, Scheme during last two years and current year are as under:-

S.No.	Name of NGO	GIA released (in Rupees)		
		2014-15	2015-16	2016-17
1.	Rastriya Seva Samithi, Andhra Pradesh	217924	62250	0.00
2.	Thakur Hari Prasad Institute of Research and Rehabilitation, Andhra Pradesh	347550	260662	0.00
3.	Vaimala Mahila Samajam, Kerala	221790	0.00	0.00
4.	Institute of Advance Studies & Research in Rehabilitation, Uttar Pradesh.	843818	356400	0.00
5.	Society for Mental Health Care, West Bengal	572958	0.00	0.00

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## Annexure-I

S.No.	State/UT	Number of Training Centres
1.	Andhra Pradesh	07
2.	Arunachal Pradesh	01
3.	Assam	01
4.	Bihar	05
5.	Chandigarh	01
6.	Chhattisgarh	01
7.	Delhi	09
8.	Goa	02
9.	Gujarat	07
10.	Haryana	14
11.	Himachal Pradesh	03
12.	Jammu & Kashmir	03
13.	Jharkhand	07
14.	Karnataka	03
15.	Kerala	13
16.	Madhya Pradesh	04
17.	Maharashtra	25
18.	Manipur	01
19.	Odisha	01
20.	Puducherry	01
21.	Punjab	04
22.	Rajasthan	11
23.	Tamil Nadu	07
24.	Telangana	05
25.	Tripura	01
26.	Uttar Pradesh	29
27.	Uttarakhand	01
28.	West Bengal	13
	Total	180